

LIST OF BUSINESS

FOURTH SITTING OF THE SECOND PART OF THE FOURTH SESSION 24TH JUNE, 2009

1. LAYING OF PAPERS

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER to lay on the Table the following Papers:

- (i) A copy of the Report of the Comptroller and Auditor General of India on the accounts of the Government of Meghalaya for the year ended the 31st March, 2009; and
- (ii) A copy of the annual Financial Statement of the Meghalaya State Electricity Board for the year 2009-10.

2. CALLING ATTENTION

SHRI JAMES K. SANGMA to call the attention of the Deputy Chief Minister in-charge of Law to the matters mentioned in a news items under the caption "whose side is Addl. Advocate General on?" that appeared in Shillong Times on the 5th June,2009.

3. GENERAL DISCUSSION ON THE ANNUAL FINANCIAL STATEMENT OF THE GOVERNMENT OF MEGHALAYA FOR 2009-10.

4. ANNOUNCEMENT BY SPEAKER RE: FILLING UP OF FURTHER VACANCIES IN THE (i) PUBLIC ACCOUNTS COMMITTEE AND (ii) PUBLIC UNDERTAKINGS COMMITTEE.

**ASSEMBLY HALL
SHILLONG**

**R. KOTHANDARAMAN
PRINCIPAL SECRETARY**